

it has been recorded it should be removed.

SHRI DAVID LEDGER: The officer in charge.

THE DEPUTY CHAIRMAN: Yes, you may say the officer in charge instead. But not the name.

SHRI DAVID LEDGER: The officer in charge of Operation Rhino, has gone on record having said that the Saikia Ministry should be allowed to continue so that Operation Rhino can continue. This is a political statement, Madam. The army officer is behaving and acting like a party spokesman. What is this? This is an unholy alliance between the army and the political party. This, I am afraid, Madam, is fraught with dangerous consequences. I would only like to demand that the Government should put an immediate halt to the harassment which is being caused by the army to the leaders of the political parties, essentially the regional political parties. The Government of India should immediately put a halt to Operation Rhino and initiate a dialogue with the ULFA with a view to finding a political solution to this ailing problem.

DR. NAGEN SAIKIA: Madam, I would like to associate myself with Mr. David Ledger. The Government should take immediate steps in this regard and it should be seen that political leaders are not harassed by the armed forces.

SHRIMATI BIJOYA CHAKRAVARTY: Madam, I would like to associate myself with Mr. David Ledger. In the name of wiping out extremists, Hiteswar Saikia should not use the army against his political opponents. ... (Interruptions) ...

THE DEPUTY CHAIRMAN: Please do not take anybody's name.

SHRIMATI BIJOYA CHAKRAVARTY: Political vendetta of the Assam Chief Minister with the connivance of the army should be stop-

ped so that respectable people may live peacefully.

THE DEPUTY CHAIRMAN: Mr. Mohanty.

Need for opening of a New Coal Company in the State of Orissa

SHRI SARADA MOHANTY (Orissa): Madam, my special mention is regarding opening of a new coal company in the State of Orissa. With about 41,600 million tonnes of coal reserves, Orissa accounts for almost a quarter of the total coal reserves in the country. Yet, there is no separate coal company exclusively for the State of Orissa. Over 15 million tonnes of coal was mined in the State during the calendar year 1990 against 12 million tonnes in the previous year. It is expected that more coal will be mined in the year 1991 and this is going to keep increasing in the coming years. There is one more thing and that is, the welfare and grievances of the colliery workers are not being looked into by the authorities of the company. As the headquarters are outside the State the poor labourers cannot afford to go there to voice their grievances before the higher authorities. For improving the mining of coal, to look after the welfare of the coal workers and for other developmental works in this area, the State of Orissa needs a coal company exclusively meant for the State. The State Government has already made a proposal in this regard to the Government of India. The Chief Minister of Orissa has requested the hon. Prime Minister for such a company in his DO letter dated 25 May, 1991. He has requested the Prime Minister in his letter to take an early decision in this regard. The State Government has already allotted 40 acres of prime land in the State capital, Bhubaneswar to SECL for establishing the headquarters of the proposed coal company. I urge upon the hon.

[Shri Sarada Mohanty]

Prime Minister and the Minister of State for Coal to take an early decision. Thank you, Madam.

SHRIMATI MIRA DAS (Orissa): Madam, I would like to associate myself with Mr. Mohanty. While associating with him, I urge upon the Government to start a separate coal company, exclusively for the State of Orissa immediately.

The House then adjourned for lunch at thirty-five minutes past one of the clock.

The House reassembled after lunch at thirty-eight minutes past two of the clock, [The Vice-Chairman]

(DR. NAGEN SAIKIA) in the Chair]

THE PUNJAB APPROPRIATION (NO. 2) BILL, 1991—Contd.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): We shall now take up for consideration the Punjab Appropriation (No. 2) Bill, 1991, as moved by Shri Shantaram Potdukhe. Now, Mr. Afzal.

श्री मोहम्मद अफजल उर्फ मीम अफजल (उत्तर प्रदेश) : मोहतरम वार्डस चेयरमैन साहब, 1991-92 के लिए सरकार की तरफ से पंजाब के लिए 7209 करोड़ रुपए का बजट मंजूरी के लिए हमारे सामने आया है। मैं समझता हूँ कि जब आया है तो पास भी हो जाएगा। पिछले 6 साल से यह सिलसिला चल रहा है और पता नहीं कब तक चलेगा।

इस पर मुझे एक शेर याद आ रहा है—

“फिर देखिए अंदाजे गुलफशानिए गुफतार

रख दे कोई सागरो मीना मेरे हाथ में”

एक बार फिर सरकार ने इस पार्लियामेंट के सामने पंजाब का मसला रख दिया है और जो जल्म हैं उनको एक बार फिर से हरा होने का मौका मिल गया है। मोहतरम, पंजाब का जो मसला है, उसकी तफसील में जाना मैं मुनासिब नहीं समझता हूँ। सारा मुल्क उससे बखूबी वाकिफ है। पार्लियामेंट के मुअज्जिज मेम्बरान और हमारे हाऊस के मेम्बरान जो यहाँ मौजूद हैं, मैं उनका वक्त कम से कम इस मसल की तफसीली बहस में ले जाकर खराब नहीं करना चाहूँगा। सिर्फ एक बात कह सकता हूँ कि कुछ भागों को लेकर यह मसला शुरू हुआ था, तबज्जह नहीं दी गई। नतीजे में आहिस्ता आहिस्ता एक ऐजिटेशन शुरू हुई और उसने तशददुद का रुख अख्तियार कर लिया। उसके बाद अपरेशन गोल्डन टेंपल जैसा सानाहा इस मुल्क को देखना पड़ा जिसके नतीजे में सरकार और खास तौर से कांग्रेस पार्टी पर से पंजाब के अवाज का ऐतमाद मुताज्जल हो गया। जो हालात पंजाब में हुए मैं बकील जावेद कंवर एक शायर हैं, उन्होंने दो मिसरों में, दो बंद इस पिजसिले म कहे हैं।

सड़कों पर सन्नाटे खोले, घर आंगन एक जेल

नेताओं ने राजनीति का ऐसा खेला खोल

बूटों की आवाज ने छिनी, होठों की मुसकान

एक दूजे का खून का प्यासा लगता हर इंसान

भाई का जावेद कंवर अब दुश्मन ठहरा भाई

नफरत के शैतान ने अब तो ऐसी आग लगाई

नफरत की चौपाल पे बैठा, रोए हिन्दुस्तान